

RA 1613/P8  
MA 2011/P8  
OA 537/P6

14

27/7/1988

RA 1613/P8 in OA 537/P6 has been  
rejected by Member Lakshmi Swaminathan  
member (G) however Mr. I.C. Muthukumar  
Member (A) on 27/7/1988 by circulation

Done  
S/No  
C. I. C. W.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
IN INCIPAL BENCH  
NEW DELHI

RA 143/98 in MA 2011/98 in  
OA 537/1996.

New Delhi this the 27th day of July, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri K. Muthukumar, Member (A)

Balwan Singh  
S/o Sh. Puran Singh,  
R/O Flat No. B-23, S. Vijeta Vihar,  
Sector No. 13, Rohini, Delhi.

... Applicant

vs.

Commissioner of Police and  
Others.

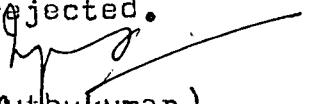
... Respondents

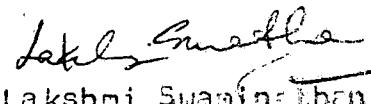
ORDER (By Circulation)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Review Application 143/98 has been filed for review  
of the order dated 28.5.98 in MA 2011/98 in OA 537/1996.

2. We have carefully considered the aforesaid Review  
Application. The impugned order dated 28.5.98 has been  
reproduced in para 4. This order has been passed based on  
the submissions made by the learned counsel for the applicant.  
In para 5 of the Review Application, he has tried to explain  
that what he had submitted to the Court on 28.5.98 is not  
what he intended and, therefore, he has prayed that the  
impugned order may be reviewed. The ground taken in the  
R.A. does not come within the purview of Order 47 Rule 1  
above facts and  
CPC. Accordingly, having regard to the provisions of Section  
22(3)(f) of the Administrative Tribunals Act, 1985, RA 143/98  
is rejected.

  
(K. Muthukumar)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Member (J)